

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2020

DATE OF HEARING 13.01.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	4068574/45	Opp. No. AMD-992446	Nikunj V. Joshi Advocate, Ahmedabad / The Red Horn Protection & Man Power Service, Ahmedabad V/s Subramaniam & Associates, Gurugram	11.00 a.m.
2.	3342269/11	Opp. No. AMD-883889	Hiren Thakkar & Associates, Ahmedabad / M/s. Era Overseas, Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
3.	3798940/05	Opp. No. AMD-951221	Tradetend Consultants Pvt. Ltd., Rajkot / Fishfa Rubbers Ltd., Rajkot V/s Vishesh & Associates, Mumbai / UPL Limited, Mumbai	11.00 a.m.
4.	2466528/24	Opp. No. AMD-896805	Bhansali & Associates, Ahmedabad / Century Texofin Private Limited, Ahmedabad V/s Kajal Dulhan Mehndi Centre, Surat	11.00 a.m.
5.	3064650/20	Opp. No. AMD-899873	Gautam & Company, Jaipur / Vishnu Dangayach, Jaipur V/s Bizbriny, New Delhi / Ram Bilas Goel, Delhi	11.00 a.m.
6.	3700152/05	Opp. No. AMD-940251	Shah Vipul Kishor, Nandurbar / Kaps Three Life Sciences Pvt. Ltd., Surendranagar V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.

7.	3798939/05	Opp. No. AMD-951220	Tradetend Consultants Pvt. Ltd., Rajkot / Fishfa Rubbers Ltd., Rajkot V/s Vishesh & Associates, Mumbai / UPL Limited, Mumbai	11.00 a.m.
8.	3798451/32	Opp. No. AMD-951680	Yash Suryawala, Vadodara / Mrs. Ritu Vikram Shah, Vadodara V/s Anand & Anand, New Delhi	11.00 a.m.
9.	3069065/19	Opp. No. AMD-975195	Rajeev Jain, Jaipur / Raghav Productivity Enhancers Limited, Jaipur V/s Rightway Legal Solutions & Co., Indore / Chandrakant Patel, Indore	11.00 a.m.
10.	3798445/05	Opp. No. AMD-949380	Vanchinathan, Chennai / Fascin Pharmaceuticals, Jhagadia V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	11.00 a.m.
11.	3723611/09	Opp. No. AMD-937198	Chirag A. Shah Advocate, Ahmedabad / Citizen Solar Private Limited, Ahmedabad V/s D. P. Ahuja & Co., Calcutta	02.15 p.m.
12.	3721404/25	Opp. No. AMD-937713	Jeetam Kumar Saini, Jaipur / Kamal Dhingra, Jaipur V/s Daswani & Daswani, Kolkata / Khadim India Limited, Kolkata	02.15 p.m.
13.	2999636/05	Opp. No. AMD-909913	Hiren Thakkar & Associates, Ahmedabad / Vaidik (India) Organic, Dholka V/s V. Ravi Advocate, Chennai / Micro Labs Limited, Bangalore	02.15 p.m.
14.	2770923/03	Opp. No. AMD-917750	J. T. Trivedi & Associates, Ahmedabad / Malaji Lakhaji Maru, Nadiad V/s Raval & Co., Ahmedabad / Relife Soap Factory, Nadiad	02.15 p.m.

15.	3825705/07	Opp. No. AMD-955314	Navdeep & Associates, Ahmedabad / Renukaben D. Patel, Ahmedabad V/s K & S Partners, Gurgaon / Usha International Limited, New Delhi	02.15 p.m.
16.	3831309/19	Opp. No. AMD-955079	Gaurav Soni Advocate, Ahmedabad / Greencon Industries Private Limited, Ahmedabad V/s K. G. Maheshwari & Associates, Haryana / Sunit Jindal, Haryana	02.15 p.m.
17.	3530266/19	Opp. No. AMD-930334	Rajeev Jain, Jaipur / Baba Super Minerals Private Limited, Kishangarh V/s ANM Global INC., New Delhi / Dharampal Premchand Limited, Delhi	02.15 p.m.
18.	3809992/29	Opp. No. AMD-953250	T. C. Patel & Co., Ahmedabad / Samirkumar Ashokbhai Makadia, Surat V/s Sandhya Thakkar, Nagpur / Dinshaw's Holdings Private Limited, Nagpur	02.15 p.m.
19.	3825706/07	Opp. No. AMD-955315	Navdeep & Associates, Ahmedabad / Renukaben D. Patel, Ahmedabad V/s K & S Partners, Gurgaon / Usha International Limited, New Delhi	02.15 p.m.
20.	3321357/05	Opp. No. AMD-883210	Rajeev Jain, Jaipur / Medcliff Consultancy Private Limited, Jaipur V/s Anand & Anand, New Delhi / Dharampal Premchand Limited, Delhi	02.15 p.m.

DATE OF HEARING 16.01.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3573118/05	Opp. No. AMD-909324	Premkumar Gopalani, Nagpur / Beena Mehta, Ahmedabad V/s W. S. Kane & Co., Mumbai / Jyothy Laboratories Ltd., Mumbai	11.00 a.m.
2.	2615364/08	Opp. No. AMD-927458	Trade Mark Registration Services, Jaipur / Shri Sanjeev Ahuja, Jaipur V/s Goldfinn Technologies, Kolkata / Pranami Builders Private Limited, Ranchi	11.00 a.m.
3.	3744915/25	Opp. No. AMD-935050	Nitin Surendrabhai Raval, Ahmedabad / Shamji Heritage LLP, Ahmedabad V/s United Overseas Trade Mark Co., New Delhi	11.00 a.m.
4.	3745010/05	Opp. No. AMD-941243	Vinay Garg, Ajmer V/s Aditya & Associates, Mumbai / Emcure Pharmaceuticals Limited, Pune	11.00 a.m.
5.	3084218/35	Opp. No. AMD-974618	G. S. Rijhwani & Co., Mumbai / Sajjankumar D. Heerani, Rajasthan V/s Y. J. Trivedi & Co., Ahmedabad / Messrs Chaganlal Shobharam Chaurasia Mehendiwalla, Ujjain	11.00 a.m.
6.	3962000/08	Opp. No. AMD-977640	Garima Goyal, Jaipur / Hemant Agarwal, Bikaner V/s C. Venkatasubramaniam, Bangalore	11.00 a.m.
7.	3947130/25	Opp. No. AMD-973567	T. C. Patel & Co., Ahmedabad / Vinodbhai M. Bharani, Ahmedabad V/s	11.00 a.m.

			V. M. Hosiery, Ahmedabad	
8.	3947131/25	Opp. No. AMD-973894	T. C. Patel & Co., Ahmedabad / Vinodbhai M. Bharani, Ahmedabad V/s V. M. Hosiery, Ahmedabad	11.00 a.m.
9.	3382384/25	Opp. No. AMD-881646	Vanchinathan, Chennai / Arun Jain, Jaipur V/s Kanika Jain, Delhi / Yatin Jain, Delhi	11.00 a.m.
10.	3201513/24	Opp. No. AMD-915419	Karni Trade Marks, Surat / Saroj Agarwal, Surat V/s R. K. Shukla, Ghaziabad	11.00 a.m.
11.	3033102/35	Opp. No. AMD-908164	K. C. Patel & Co., Ahmedabad / Jayraj Manish Chudgar, Ahmedabad V/s Fatehchand C. Shah & Co., Mumbai / DWD Pharmaceuticals Ltd., Mumbai	02.15 p.m.
12.	3033103/05	Opp. No. AMD-907213	K. C. Patel & Co., Ahmedabad / Jayraj Manish Chudgar, Ahmedabad V/s M/s. V. A. Associates, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
13.	3751479/16	Opp. No. AMD-955146	Priyanka, New Delhi / Kamlesh R Jha, Dadra & Nagar Haveli V/s Sushant M. Singh & Associates, New Delhi / Hindustan Pencils Private Limited, Mumbai	02.15 p.m.
14.	4011878/16	Opp. No. AMD-984732	Vanchinathan, Chennai / Mehul Maheshbhai Thacker, Kutch V/s Grover & Associates, New Delhi / Maja Healthcare Division, New Delhi	02.15 p.m.

15.	3753379/01	Opp. No. AMD-943574	Vanchinathan, Chennai / Cropnosys (India) Private Limited, Valsad V/s Usha A. Chandrasekhar, Mumbai / Excel Crop Care Ltd., Mumbai	02.15 p.m.
16.	3064656/29	Opp. No. AMD-906120	Gautam & Company, Jaipur / Subodh Kumar Gehlot, Jaipur V/s G. D. Bansal & Associates, Jaipur / Chandresh Garg, Rajasthan	02.15 p.m.
17.	2434236/05	Opp. No. AMD-932713	Shah Vipul Kishor, Nandurbar / Kaps3 Life Sciences Pvt. Ltd., Nandurbar V/s Sun Pharmaceutical Industries Limited, Mumbai	02.15 p.m.
18.	2822941/07	Opp. No. AMD-886483	Rajesh R. Soni, Ahmedabad / Daxaben Shaileshbhai Padariya, Rajkot V/s Tradesafe, Ahmedabad / Ravi Pump Industries, Ahmedabad	02.15 p.m.
19.	3364159/03	Opp. No. AMD-880829	Dhruv & Associates, Vadodara / Mohmadtalha Mahmedrasid Motala, Surat V/s Karni Trade Marks, Surat / Zubedabai Gulam Mohammad Motiwala, Surat	02.15 p.m.
20.	3750438/03	Opp. No. AMD-944009	Nayan J. Rawal, Mumbai / Zydus Healthcare Limited, Ahmedabad V/s Kayser & Company, Mumbai / Borosil Glass Works Ltd., Bombay	02.15 p.m.

DATE OF HEARING 20.01.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	2127210/24	Opp. No. AMD-886966	Gautam & Company, Jaipur / Sumeet Kumar Agrawal, Jaipur V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
2.	2127211/24	Opp. No. AMD-886967	Gautam & Company, Jaipur / Sumeet Kumar Agrawal, Jaipur V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
3.	3809639/04	Opp. No. AMD-952062	TMR Solutions, Delhi / Mr. Sunil Kumar Sharma, Sikar V/s R. K. Dewan & Co., Mumbai / Hindustan Petroleum Corporation Ltd., Mumbai	11.00 a.m.
4.	3538191/19	Opp. No AMD-904810	Sheth & Co. Advocates, Rajkot / Piyush Thakorbbhai Mistry, Surat V/s Naveen Kumar Anumula, Hyderabad / Jetharam Parihar, Hyderabad	11.00 a.m.
5.	3110878/35	Opp. No. AMD-971367	Kaushikchandra Ambalal Barot, Ahmedabad / Neha A. Agarwal, Surat V/s Panacea Biotec Limited, New Delhi	11.00 a.m.
6.	3739475/09	Opp. No. AMD-941955	Monarch Shah, Anand V/s Remfry & Sagar, New Delhi	11.00 a.m.
7.	3877545/25	Opp. No. AMD-963410	Amrit Pal Singh, New Delhi / Sociopedia Global Private Limited, Ahmedabad V/s Fidus Law Chambers, Noida	11.00 a.m.

8.	3874223/09	Opp. No. AMD-963293	Glamour Adwords, Jaipur / Mr. Shubham Sethi, Jaipur V/s Manoj G. Menda Advocate, Mumbai / Ramesh S. Bulchandani, Mumbai	11.00 a.m.
9.	3849940/99	Opp. No. AMD-965705	Smita I. Parmar Advocate, Ahmedabad / Mehul Bavchandbhai Karena, Surat V/s D. P. Ahuja & Co., Calcutta	11.00 a.m.
10.	2999629/05	Opp. No. AMD-964707	Hiren Thakkar & Associates, Ahmedabad / Vaidik (India) Organic, Dholka V/s Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	11.00 a.m.
11.	3416469/07	Opp. No. AMD-891687	Lokesh Shah, Ahmedabad / Mr. Maulinbhai L. Ukani, Ahmedabad V/s Jasani & Company, Rajkot / Shree Laxmi Industries, Ahmedabad	11.00 a.m.
12.	2507035/11	Opp. No. AMD-831463	K. C. Patel & Co., Ahmedabad / Mehta Enterprise, Rajkot V/s S. Singh & Associates, Delhi / Flora Circuit Controls, Delhi	11.00 a.m.
13.	2889445/08	Opp. No. AMD-967851	K. C. Patel & Co., Ahmedabad / Paresh D. Sojitra, Surat V/s Intellect IPR Consulting, New Delhi / S L Industries, New Delhi	02.15 p.m.
14.	3783017/01	Opp. No. AMD-959290	T. C. Patel & Co., Ahmedabad / Lentus Speciality Chemicals Pvt. Ltd., Ahmedabad V/s CS Arpit Agrawal, Indore / Lentus India Pvt. Ltd., Pune	02.15 p.m.
15.	3032665/12	Opp. No. AMD-970421	Trade Mark Registration Services, Jaipur / Satya Pal, Rajasthan	02.15 p.m.

			V/s Ashoka & Co., New Delhi / Nupur, Delhi	
16.	3796238/05	Opp. No AMD-962280	Venuka Kumaria, Chandigarh / Pankaj Kumar, Hanumangarh V/s L. R. Swami Co., Chennai / Caraway Pharma Pvt. Ltd., Madurai	02.15 p.m.
17.	3876065/09	Opp. No. AMD-962927	Vishal Rameshbhai Dholiya, Surat / Niraj Mangukiya, Surat V/s Khaitan & Co., Mumbai / Sanjay Dalvi, Mumbai	02.15 p.m.
18.	2855551/06	Opp. No. AMD-968935	Priyanka B Nagar Advocate, Ahmedabad / Lalitbhai B. Pansuriya, Rajkot V/s Indian Trade Marks Co., New Delhi / Mohd. Shahid, Aligarh	02.15 p.m.
19.	3673302/03	Opp. No. AMD-938799	Rakesh Gandhi, Bikaner / Parwati Choudhary, Bikaner V/s Mahtta & Co., Ludhiana / Handa Chemicals Industries, Ludhiana	02.15 p.m.
20.	3582783/20	Opp. No. AMD-906685	Alpesh N. Davda, Rajkot / Aqua Polymers, Bharuch V/s Thakur & Co., Mumbai / Rico Appliances Pvt. Ltd., Mumbai	02.15 p.m.
21.	2994818/43	Opp. No. AMD-966378	Sheth & Co. Advocates, Rajkot / Manish Navinchandra Daruwala, Surat V/s CS Arpit Agrawal, Indore / M/s. D. S. Ventures, Bhopal	02.15 p.m.
22.	3653440/24	Opp. No. AMD-934420	Ashok Soni Advocate, Jodhpur / Samta Devi, Balotra V/s G. D. Bansal & Associates, Jaipur / Paras Mal Salecha, Balotra	02.15 p.m.

DATE OF HEARING 21.01.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	915557/18	Opp. No. AMD-121283	M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reliance Industries Limited, Mumbai	11.00 a.m.
2.	915557/18	Opp. No. AMD-133723	M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s Rajesh Kumar S. Mumbai / Reliance Industries Limited, Mumbai	11.00 a.m.
3.	632908/11	Opp. No. AMD-162529	Khushboo Mohnot, Ahmedabad / Shri Lalit Kumar Shantilal Kapadia, Ahmedabad V/s Madamser & Co., New Delhi / ABC Mechanicals, Amritsar	11.00 a.m.
4.	997291/05	Opp. No. AMD-172594	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Sushant M. Singh & Associates, New Delhi / Virbac Animal Health India Pvt. Ltd., Mumbai	11.00 a.m.
5.	715088/30	Opp. No. AMD-813804	Y. J. Trivedi & Co., Ahmedabad / M/s. Ahura Restaurants Pvt. Ltd., Ahmedabad V/s M/s. Thakur & Co., Mumbai / M/s. Hospitality Combine Private Limited, Mumbai	11.00 a.m.
6.	883604/05	Opp. No. AMD-229439	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Genetic Pharma, Vadodara V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Aristo Pharmaceuticals Limited, Mumbai	11.00 a.m.

7.	551144/05	Opp. No. AMD-51482	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s International Trade Marks Bureau, Mumbai / Dr. Reddy's Laboratories Ltd., Hyderabad	11.00 a.m.
8.	418712/23	Rect. No. AMD-183497	M/s. Vimal Mills, Jasoal V/s M/s. Jasani & Co., Rajkot / M/s. Malani Sales Agency, Barmer	11.00 a.m.
9.	970845/25	Opp. No. AMD-230447	Rushvi Nayanbhai Shah, Ahmedabad / Rajesh Khodidas Chauhan, Ahmedabad V/s Thimmanna P. P, Bangalore / B. B. Bros., Karnarka	11.00 a.m.
10.	907359/09	Opp. No. AMD-246391	S. Chandrasekaran, Chennai / Narmadaben Chhaganlal, Kutch V/s G. S. Rijhwani & Co., Mumbai / Ramanlal Rughnathmalji Jain, Mumbai	11.00 a.m.
11.	1546077/30	Opp. No. AMD-737372	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Gopal Snacks Private Limited, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Rajkot District Co- Operative, Rajkot	02.15 p.m.
12.	1824587/30	Opp. No. AMD-935436	J. T. Trivedi & Associates, Ahmedabad / Sanjay Narshibhai Tanna, Ahmedabad V/s K & S Partners, Gurgaon / Agricultural & Processed Food Products Export Development Authority, New Delhi	02.15 p.m.
13.	514463/05	Opp. No. AMD-604	Chandrakant M. Joshi, Mumbai / Harihar Ambalal Patel, Baroda V/s H. K. Acharya & Company, Ahmedabad / Troikka Laboratories, Ahmedabad	02.15 p.m.

14.	994556/11	Opp. No. AMD-144316	K. C. Patel & Co., Ahmedabad / Sagar Polytechnik Ltd., Rajkot V/s Krishna & Saurastri, Mumbai / Billion Plastics Private Limited, Mumbai	02.15 p.m.
15.	714768/34	Opp. No. AMD-221883	Fatehchand C. Shah & Co., Mumbai / Purushottam Manilal Dholakia, Sihor V/s Y. J. Trivedi & Co., Ahmedabad / Mishrilal Gordhanlal, Beawar	02.15 p.m.
16.	988544/30	Opp. No. AMD-233655	Rushvi N. Shah, Ahmedabad / Jeethabhai Puraji Modi, Ahmedabad V/s Anand & Anand, New Delhi / Piruz Khabatta, Ahmedabad	02.15 p.m.
17.	933573/31	Opp. No. AMD-226776	M/s. Y. J. Trivesdi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.
18.	825568/29	Opp. No. AMD-233569	Satish Chandra Saraswat Advocate, Bharatpur / Prakash Bagpatia, Bharatpur V/s S. Majumdar & Co., Kolkata / Bhagwati Oil Mills, Jharkhand	02.15 p.m.
19.	789982/05	Opp. No. AMD-114688	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Saikrishna & Associates, Noida	02.15 p.m.
20.	872525/29	Opp. No. AMD-248362	Prakash Javaria Advocate, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Kekri V/s J. T. Trivedi & Associates, Ahmedabad / Hindustan Sales, Ahmedabad	02.15 p.m.

DATE OF HEARING 22.01.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3812087/31	Opp. No. AMD-962241	Kanika Jain & Gauri Khanna, Delhi / Mayurkumar Kalubhai Bhalala, Surat V/s Khaitan & Co., Mumbai / Kalpataru Properties Private Limited, Mumbai	11.00 a.m.
2.	3881966/43	Opp. No. AMD-968810	Rajeev Jain, Jaipur / Praveen Kumar Gulati, Jaipur V/s Shikha Nilesh Dhanuka, Ahmedabad / Bhupinder Surinder Madaan, Shilaj	11.00 a.m.
3.	3883966/01	Opp. No. AMD-962904	Atul Limited, Valsad V/s Vishesh & Associates, Mumbai / Ashapura Minechem Ltd., Mumbai	11.00 a.m.
4.	3582782/20	Opp. No. AMD-906684	Alpesh N. Davda, Rajkot / Aqua Polymers, Bharuch V/s Thakur & Co., Mumbai / Rico Appliances Pvt. Ltd., Mumbai	11.00 a.m.
5.	3825961/05	Opp. No. AMD-955279	Harsh Marwah, Jaipur / Anil Agarwal, Jaipur V/s La Renon Healthcare (P) Ltd., Ahmedabad	11.00 a.m.
6.	3597260/43	Opp. No. AMD-933746	Dipesh Anupkumar Mistry, Surat / Mr. Jugal Mukeshbhai Patel, Surat V/s Delhi Registration Service, New Delhi / OSB Agencies Pvt. Ltd., Delhi	11.00 a.m.
7.	3870636/01	Opp. No. AMD-961918	Harsh Marwaha, Jaipur / Jayram, Jaipur V/s Khaitan & Co., Mumbai / Pidilite Industries Ltd., Mumbai	11.00 a.m.

8.	3898961/06	Opp. No. AMD-964311	K. C. Patel & Co., Ahmedabad / Shambhulal Charan, Marwar V/s Trade Mark Registration Bureau, Kolkata / Rupa & Company Limited, Kolkata	11.00 a.m.
9.	3605878/30	Opp. No. AMD-935581	H. K. Acharya & Company, Ahmedabad / Vadilal International Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Piruz A. Khambatta, Ahmedabad	11.00 a.m.
10.	3134869/07	Opp. No. AMD-971699	Tradetend Consultants Pvt. Ltd., Rajkot / Pravinbhai Valjibhai Rakholiya, Rajkot V/s Delhi Registration Service, New Delhi / Kamdhenu Limited, Haryana	11.00 a.m.
11.	2835607/35	Opp. No. AMD-932174	T. C. Patel & Co., Ahmedabad / Jasvantbhai I. Patel, Visnagar V/s IPR Law Associates, Mumbai / Praful Patel, Maharashtra	02.15 p.m.
12.	2175490/30	Opp. No. AMD-946607	Vipul J. Hindocha Advocate, Bhavnagar / Shri Vinodrai Ramniklal Shah, Bhavnagar V/s C. Venkatasubramaniam, Bangalore / Swastiks Masalas, Pickles & Food Products Pvt. Ltd., Bangalore	02.15 p.m.
13.	2784976/25	Opp. No. AMD-966703	Kanubhai Jivrajbhai Patel, Ahmedabad V/s S. S. Datta & Associates, Kolkata / Bata India Limited, Kolkata	02.15 p.m.
14.	2784837/03	Opp. No. AMD-955830	Dayaben Dilipkumar Borad, Surat V/s J. A. Jani & Associates, Surat / Bhavesh Patel, Surat	02.15 p.m.

15.	3663461/05	Opp. No. AMD-926832	Nayan J. Rawal, Mumbai / Zydus Healthcare Limited, Ahmedabad V/s Mace Corporate Associates, New Delhi / Rodec Pharmaceuticals Pvt. Ltd., Ghaziabad	02.15 p.m.
16.	3608474/35	Opp. No. AMD-917276	Ramesh G. Sabad, Rajkot / Rajeshkumar P. Koradia, Rajkot V/s Grover & Associates, New Delhi / Maja Cosmetics, Delhi	02.15 p.m.
17.	3476457/05	Opp. No. AMD-891441	Pulastya Legal Services LLP, Mumbai / Trident Lifeline Pvt. Ltd., Surat V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	02.15 p.m.
18.	3538227/24	Opp. No. AMD-927145	GNK Legal, Mumbai / Ameet Gupta, Bhilwara V/s G. S. Rijhwani & Co., Mumbai / Vimal Syntex Pvt. Ltd., Bhilwara	02.15 p.m.
19.	3453305/05	Opp. No. AMD-892798	Nayan J. Rawal, Mumbai / Cadila Healthcare Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / USV Private Limited, Mumbai	02.15 p.m.
20.	3313544/16	Opp. No. AMD-883105	Nidhi T. Vyas, Vadodara / Krishna Industries, Halol V/s Bhansali & Associates, Ahmedabad / Madan Mohan Mittal, New Delhi	02.15 p.m.
21.	1670672/41	Rect. No. AMD-260390	G. D. Bansal & Associates, Jaipur / R. K. Sharma, Jaipur V/s Trade Mark Registration Services, Jaipur / Rajeev Gandhi Computer Saksharta Mission, Kota	02.15 p.m.

22.	2983263/31	Opp. No. AMD-965886	M/s. M. N. Shah & Co., Ahmedabad / M/s. Nitesh Manubhai Babariya, Surat V/s M/s. Karni Trade Marks, Surat / M/s. Siddhant Lime Private Limited, Surat	02.15 p.m.
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DATE OF HEARING 23.01.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3823748/05	Opp. No. AMD-955465	TMR Solutions, Delhi / Rushabh B. Patel, Vadodara V/s Aditya & Associates, Mumbai / Zuventus Healthcare Ltd., Pune	11.00 a.m.
2.	3823748/05	Opp. No. AMD-954354	TMR Solutions, Delhi / Rushabh B. Patel, Vadodara V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
3.	2990419/05	Opp. No. AMD-967201	Nadar Vennila, Pune / Raj Singh Ahluwalia, Ajmer V/s Mace Corporate Associates, New Delhi / Wave Infratech Pvt. Ltd., Noida	11.00 a.m.
4.	3910288/05	Opp. No. AMD-969028	Y. J. Trivedi & Co., Ahmedabad / Pankaj Thakkar, Ahmedabad V/s Daswani & Daswani, Kolkata / Mankind Pharma Limited, New Delhi	11.00 a.m.
5.	3542201/03	Opp. No. AMD-895674	Gautam & Company, Jaipur / Prakash Chandra Mehta, Banswara V/s Trademark Juris, New Delhi / Gora Mal Hari Ram Ltd., New Delhi	11.00 a.m.

6.	3126531/05	Opp. No. AMD-909159	Gautam & Company, Jaipur / Subhash Kumar Mishra, Rajasthan V/s Prabhu Tandon, New Delhi	11.00 a.m.
7.	3391045/26	Opp. No. AMD-887073	C. M. Ankolerkar Advocate, Ahmedabad / Mr. Jaydev C. Gonawala, Surat V/s R. K. Dewan & Co., Mumbai / Bombay Beads Centre, Mumbai	11.00 a.m.
8.	3113763/43	Opp. No. AMD-911283	K. C. Patel & Co., Ahmedabad / Krishna Ketan Bharania, Porbandar V/s H. K. Acharya & Company, Ahmedabad / Satkar Stores, Patan	11.00 a.m.
9.	3097940/05	Opp. No. AMD-898824	Technoleg-IPR, Nadiad / Mr. Rashid T. Rangwala, Ahmedabad V/s FDC Limited, Mumbai	11.00 a.m.
10.	3097940/05	Opp. No. AMD-906770	Technoleg-IPR, Nadiad / Mr. Rashid T. Rangwala, Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
11.	3487864/03	Opp. No. AMD-926885	Y. J. Trivedi & Co., Ahmedabad / Satish Desai, Ahmedabad V/s The Acme Company, New Delhi / Pee Cee Cosma Sop Ltd., Agra	02.15 p.m.
12.	3957658/03	Opp. No. AMD-974013	Rajesh R. Soni Advocate, Ahmedabad / Zee Hygine Products Pvt. Ltd., Gandhinagar V/s Anand & Anand, New Delhi	02.15 p.m.

13.	2464122/05	Opp. No. AMD-906442	Gautam & Company, Jaipur / Zencure Science Pvt. Ltd., Jaipur V/s Cyril Amarchand Mangaldas, New Delhi	02.15 p.m.
14.	3032212/05	Opp. No. AMD-905798	Gautam & Company, Jaipur / Yotta Business Ventures Private Limited, Ajmer V/s Manoj G. Menda Advocate, Mumbai / Cedar Properties & Trading LLP, Mumbai	02.15 p.m.
15.	3176178/05	Opp. No. AMD-980984	K. C. Patel & Co., Ahmedabad / Zota Health Care Ltd., Surat V/s V. Ravi, Chennai / Microlabs Limited, Bangalore	02.15 p.m.
16.	3230531/19	Opp. No. AMD-976738	Tradetend Consultants Pvt. Ltd., Rajkot / Shaileshbhai J. Panjvani, Rajkot V/s Sen-Oberoi, New Delhi	02.15 p.m.
17.	3656095/25	Opp. No. AMD-943039	Sanjeev Kumar, New Delhi / Jainam Overseas Private Limited, Rajasthan V/s S. Indumathi Ravi, Chennai / Karnataka Co Operative Milk Producers Federation Ltd., Bangalore	02.15 p.m.
18.	3538193/19	Opp. No. AMD-904811	Sheth & Co. Advocates, Rajkot / Piyush Thakorbbhai Mistry, Surat V/s Naveen Kumar Anumula, Hyderabad / Jetharam Parihar, Hyderabad	02.15 p.m.
19.	3637607/02	Opp. No. AMD-921003	Navdeep & Associates, Ahmedabad / Mr. Mehul Amrutlal Trambadia, Ahmedabad V/s Quest IP, Gurgaon / Asian Paints Limited, Mumbai	02.15 p.m.

20.	3596965/35	Opp. No. AMD-901747	Santosh Gupta, Mumbai / Vunison Infracon LLP, Surat V/s R. R. Shah & Co., Ahmedabad / Unison Pharmaceuticals Private Limited, Ahmedabad	02.15 p.m.
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DATE OF HEARING 27.01.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3126143/30	Opp. No. AMD-966128	Dhruv & Associates, Vadodara / Mr. Fakhruddin F. Nanamota, Dahod V/s S. Singh & Associates, Delhi / Lamba Food Products, Delhi	11.00 a.m.
2.	3508678/17	Opp. No. AMD-897332	Rohit Jain Advocate, Jaipur / Radison Pipes Industries, Jaipur V/s Reliance Industries Limited, Mumbai	11.00 a.m.
3.	2838959/17	Opp. No. AMD-982763	Dhruv Associates, Vadodara / Kantibhai N. Patel, Vapi V/s Sharma & Associates, Ludhiana / M/s. Sunray Poly Wood Pvt. Ltd., Punjab	11.00 a.m.
4.	2014536/24	Opp. No. AMD-964312	Chandrakant & Associate, Mumbai / Vinodbhai B. Doshi, Kutch V/s Trade Mark Registration Bureau, Kolkata / Rupa & Company Limited, Kolkata	11.00 a.m.
5.	3899556/09	Opp. No. AMD-977521	Atul Kumar Sahuwala, Sri Ganganagar / Sunil Kumar, Sri Ganganagar V/s Jasani & Company, Rajkot / Rotec Pumps Pvt. Ltd., Rajkot	11.00 a.m.

6.	4016105/16	Opp. No. AMD-968522	Rajeev Jain, Jaipur / Gaurav Saini, Jaipur V/s Garima Goyal, Jaipur / Rahul Saini, Jaipur	11.00 a.m.
7.	1792700/03	Opp. No. AMD-884105	Gautam & Company, Jaipur / Mrs. Seema Mishra, Sikar V/s Bansal & Company, Noida / Vedic Broadcasting Ltd., Haridwar	11.00 a.m.
8.	3190787/19	Opp. No. AMD-982924	Bhansali & Associates, Ahmedabad / Swagat Infrastructure Pvt. Ltd., Ahmedabad V/s Sudhir Bhardwaj, Delhi / Shakti Zarda Factory (I) Pvt. Ltd., Delhi	11.00 a.m.
9.	3080960/05	Opp. No. AMD-905083	Yotta Business Ventures Private Limited, Ajmer V/s S. Majumdar & Co., Kolkata	11.00 a.m.
10.	3165078/17	Opp. No. AMD-983293	Gautam & Company, Jaipur / Rukmani Devi, Jaipur V/s Gaurav Soni Advocate, Ahmedabad / Dinesh Agarwal, Alwar	11.00 a.m.
11.	3829444/11	Opp. No. AMD-964512	Deepak Sharma, Jaipur / Kanchan Devi, Jaipur V/s Y. J.Trivedi & Co., Ahmedabad / Symphony Limited, Ahmedabad	02.15 p.m.
12.	2927702/29	Opp. No. AMD-938804	G. D. Bansal & Associates, Jaipur / Lotus Dairy Products Private Limited, Jaipur V/s Mahtta & Co., Ludhiana / Shivalik Foods (India), Punjab	02.15 p.m.
13.	2927721/29	Opp. No. AMD-938803	G. D. Bansal & Associates, Jaipur / Lotus Dairy Products Private Limited, Jaipur V/s Mahtta & Co., Ludhiana / Shivalik Foods (India), Punjab	02.15 p.m.

14.	4047860/05	Opp. No. AMD-976857	Sasmita Sethi, Odisha / Dharmendra V. Barot, Anand V/s Umesh Ghansham Parulkar, Mumbai / Geno Pharmaceuticals Private Limited, Goa	02.15 p.m.
15.	3302583/11	Opp. No. AMD-918658	T. C. Patel & Co., Ahmedabad / Vijaybhai B. Jalu, Thangadh V/s D. P. Ahuja & Co., Calcutta	02.15 p.m.
16.	3097942/05	Opp. No. AMD-899064	Technoleg-IPR, Nadiad / Mr. Rashid T. Rangwala, Ahmedabad V/s Medley Pharmaceuticals Ltd., Mumbai	02.15 p.m.
17.	3102078/05	Opp. No. AMD-910181	Manubhai Hargovind Das Patel, Ahmedabad V/s Sun Pharmaceutical Industries Limited, Mumbai	02.15 p.m.
18.	3088941/05	Opp. No. AMD-905064	Gautam & Company, Jaipur / Durga Bhanwar Singh, Jodhpur V/s M/s. V. A. Associates, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
19.	3313083/22	Opp. No. AMD-882514	P. K Arora, Agra / Shree Anu Milk Products Limited, Jaipur V/s Lalji Advocates, Delhi / Patanjali Ayurved Limited, Haridwar	02.15 p.m.
20.	3307175/30	Opp. No. AMD-881624	K. C. Patel & Co., Ahmedabad / Yogi Sureshkumar Hiralal, Palanpur V/s Arjun T. Bhagat & Co., Mumbai / Ashoka Industries, Hinganghat	02.15 p.m.
21.	2919432/31	Opp. No. AMD-938447	Jasani & Company, Rajkot / Shri Akhtar Haji Jikar, Rajkot V/s W. S. Kane & Co., Mumbai / Shivkumar Shankarrao Thakur & Ors., Pune	02.15 p.m.

DATE OF HEARING 28.01.2020

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3482043/03	Opp. No. AMD-896525	Kirit F. Dantani, Ahmedabad / Mr. Kishor Kumar Kumawat, Sumerpur V/s Lall Lahiri & Salhotra, Haryana / Reckitt Benckiser (India) Private Limited, New Delhi	11.00 a.m.
2.	3166819/05	Opp. No. AMD-909932	Gautam & Company, Jaipur / Synovia Life Sciences Private Limited, Jaipur V/s K & S Partners, Haryana	11.00 a.m.
3.	3657827/05	Opp. No. AMD-962902	Sunil Kumar Singh, Kolkata / Suncure Lifescience Private Limited, Surat V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai	11.00 a.m.
4.	3885926/05	Opp. No. AMD-963707	Ketana Babaria, Ahmedabad / Biomatrix Healthcare Private Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Limited, Mumbai	11.00 a.m.
5.	3399149/03	Opp. No. AMD-881594	Senthilkumar Balakrishnan, Chennai / Ramesh Kumar Veraramji, Jalore V/s Y. J. Trivedi & Co., Ahmedabad / The Gujarat Tea Depot Co., Ahmedabad	11.00 a.m.
6.	2849629/03	Opp. No. AMD-905091	Lokendra Paliwal, Udaipur V/s Bhansali & Associates, Ahmedabad / M/s. Mysore Deep Perfumery House, Indore	11.00 a.m.

7.	2849629/03	Opp. No. AMD-905581	Lokendra Paliwal, Udaipur V/s Lalji Advocates, Delhi / Panchwati Prayogshala, U. P.	11.00 a.m.
8.	3127165/05	Opp. No. AMD-970339	K. C. Patel & Co., Ahmedabad / Jatin A. Shah, Vadodara V/s Nanavati & Nanavati Advocates, Ahmedabad / Alembic Pharmaceuticals Limited, Vadodara	11.00 a.m.
9.	3824908/05	Opp. No. AMD-955408	G. D. Bansal & Associates, Jaipur / Vipul Kumar, Bharatpur V/s Daswani & Daswani, Kolkata / Mankind Pharma Limited, New Delhi	11.00 a.m.
10.	3870962/29	Opp. No. AMD-962114	H. K. Acharya & Company, Ahmedabad / Sharma Viswas Arunkumar, Ahmedabad V/s Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / Bunge India Private Limited, Mumbai	11.00 a.m.
11.	3264607/41	Opp. No. AMD-880207	Vipul J. Hindocha Advocate, Bhavnagar / Dave Prafullaben Kiritkumar, Bhavnagar V/s Inttl Advocare, New Delhi	02.15 p.m.
12.	3888866/05	Opp. No. AMD-959815	Kiran M. Bhatiya Advocate, Ahmedabad / Neera Sachendra Dube, Ahmedabad V/s Lall & Sethi, New Delhi	02.15 p.m.
13.	3908026/21	Opp. No. AMD-968053	Sampat Dhruv Pradip, Rajkot / Bharatbhai Mansukhbhai Sangani, Rajkot V/s Rahul Chaudhry & Partners, New Delhi	02.15 p.m.
14.	3758764/34	Opp. No. AMD-944383	Atul Kumar Sahuwala, Sri Ganganagar / Marvin Kataria, Sri Ganganagar	02.15 p.m.

			V/s Vidhani Associates, New Delhi / Brijesh Chandra Sharma, Farrukhabad	
15.	3356900/32	Opp. No. AMD-882510	K. C. Patel & Co., Ahmedabad / Mr. Ashish Kumar, Dholpur V/s Gautam & Co., Mumbai / Cello Plastic Industrial Works, Mumbai	02.15 p.m.
16.	3944616/05	Opp. No. AMD-973829	Pramod Kumar Kapoor, Delhi / Shilpi Maheshwari, Jaipur V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai	02.15 p.m.
17.	3587446/30	Opp. No. AMD-934523	Sheth & Co. Advocates, Rajkot / Nikeshkumar Natwarlal Shah, Surat V/s H. K. Acharya & Company, Ahmedabad / J. Maganlal & Company, Navsari	02.15 p.m.
18.	3606672/02	Opp. No. AMD-906631	Vanchinathan, Chennai / Utkarsh Haldia, Jaipur V/s Guvinder Singh & Associates, Delhi / Haldiram (India) Private Limited, New Delhi	02.15 p.m.
19.	2965690/25	Opp. No. AMD-969279	Sheth & Co. Advocates, Rajkot / Mr. Ashok Akheshand Jain, Surat V/s Rahul Chaudhry & Partners, New Delhi	02.15 p.m.
20.	3152407/24	Opp. No. AMD-877486	Gautam & Company, Jaipur / Neha Garg, Jaipur V/s Lall Lahiri & Salhotra, Gurgaon	02.15 p.m.

DATE OF HEARING 29.01.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3091114/03	Opp. No. AMD-901886	Harsh Marwaha, Jaipur / Ajay Agarwal, Jaipur V/s Delhi Registration Service, New Delhi / M/s. Izuk Impex, New Delhi	11.00 a.m.
2.	3998431/40	Opp. No. AMD-975379	Lex Operose Advisory LLP, Ahmedabad / Gurmukh Makhija, Ahmedabad V/s Amarjit & Associates, New Delhi / Arihant Jain, Ludhiana	11.00 a.m.
3.	3966727/05	Opp. No. AMD-976256	Dhruv Associates, Vadodara / Bhumika K Zala, Vadodara V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
4.	3962459/03	Opp. No. AMD-959883	Narendra Naranbhai Wala, Ahmedabad V/s Gaurav Soni Advocate, Ahmedabad / Pratapsinh Naranbhai Wala, Bhavnagar	11.00 a.m.
5.	3823747/05	Opp. No. AMD-954357	TMR Solutions, Delhi / Rushabh B. Patel, Vadodara V/s Vishesh & Associates, Mumbai / Cachet Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
6.	3872000/26	Opp. No. AMD-949977	Superfastaction Regn. Service, Surat / Bharat Chandrakant Vanawala, Surat V/s Anilkumar Omprakash Saraogi, Surat / Romil B. Vanawala, Surat	11.00 a.m.
7.	3013096/20	Opp. No. AMD-905194	Superfastaction Regn. Service, Surat / Shri Anil Aggarwal, Gandhidham V/s	11.00 a.m.

			Tas & Co., Mumbai / Aica Laminates India Pvt. Ltd., New Delhi	
8.	3157334/43	Opp. No. AMD-978804	D. C. Dani & Associates, Ahmedabad / Jayeshkumar Manilal Patel, Unjha V/s Madamser & Co., New Delhi / Dinesh Jain (HUF), Kanpur	11.00 a.m.
9.	3553481/05	Opp. No. AMD-903960	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
10.	3696629/34	Opp. No. AMD-935791	Dr. Ashok Soni, Jodhpur / Om Prakash Agarwal, Sumerpur V/s T. C. Patel & Co., Ahmedabad / Pavan Kumar Choparamji Ghanchi, Sirohi	11.00 a.m.
11.	2160460/35	Opp. No. AMD-929566	Registration S. S. Kendra, Jaipur / Mahavir Polymers Pvt. Ltd., Jaipur V/s Mahtta & Co., Ludhiana / Jai Lakshmi Rubber Industries, Jalandhar	02.15 p.m.
12.	3402069/29	Opp. No. AMD-885252	Lalji Advocates, Delhi / Dinesh Kumar Gupta, Alwar V/s Madamser & Co., New Delhi / Tej Ram Dharam Paul, Bhatinda	02.15 p.m.
13.	2642851/20	Opp. No. AMD-880445	Jayshruti Hariprasadbhai Acharya, Ahmedabad / Shri Aniruddha S Chudasama, Gandhianagar V/s Y. J. Trivedi & Co., Ahmedabad / Happy Home Furniture, Ahmedabad	02.15 p.m.
14.	2687228/07	Opp. No. AMD-907978	Kirankumar J. Jasani Advocate, Rajkot / Mr. Vijay Chakubhai Mungapara, Rajkot V/s	02.15 p.m.

			Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai	
15.	2329111/43	Opp. No. AMD-891779	Y. J. Trivedi & Co., Ahmedabad / Montecarlo Limited, Ahmedabad V/s Remfry & Sagar, New Delhi	02.15 p.m.
16.	3881694/29	Opp. No. AMD-961785	Gokul Agri International Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / S D P Industries Pvt. Ltd., Mumbai	02.15 p.m.
17.	3487763/25	Opp. No. AMD-887948	M. N. Shah & Co., Ahmedabad / Deepa Kothari, Ahmedabad V/s Ashoka Trade Marks Co., New Delhi / Mirza International Ltd., New Delhi	02.15 p.m.
18.	3809997/01	Opp. No. AMD-956564	T. C. Patel & Co., Ahmedabad / Prakashbhai Dhirubhai Nakrani, Ahmedabad V/s Maulik Anilkumar Bhavasar, Ahmedabad / Kalpesh Patel, Ahmedabad	02.15 p.m.
19.	3495889/06	Opp. No. AMD-897057	Jignesh K. Majithiya Advocate, Rajkot / Maheshbhai Babubhai Lakkad, Rajkot V/s Subramaniam & Associates, Delhi	02.15 p.m.
20.	3537173/05	Opp. No. AMD-902490	N. R. Srinath, Chennai / Carise Pharmaceuticals, Ahmedabad V/s Glenmark Pharmaceuticals Limited, Mumbai	02.15 p.m.

DATE OF HEARING 30.01.2020

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	3028728/05	Opp. No. AMD-909517	Y. J. Trivedi & Co., Ahmedabad / Fressa Soap & Detergents Private Limited, Jodhpur V/s Saikrishna & Associates, Noida	11.00 a.m.
2.	3302906/01	Opp. No. AMD-882785	S. Singh & Associates, Delhi / M/s. Jagdamba Phosphate, Kota V/s Bhansali & Associates, Ahmedabad / M/s. Vijay Industries, Alwar	11.00 a.m.
3.	3615736/09	Opp. No. AMD-931030	Candour Legal, Ahmedabad / Shree Raj Khater, Jaipur V/s Care Intellect, New Delhi / Chasvinder Singh, Delhi	11.00 a.m.
4.	3085658/05	Opp. No. AMD-974379	Sheth & Co. Advocates, Rajkot / Surat District Co-Operative Milk Producers Union Ltd., Surat V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
5.	3031975/30	Opp. No. AMD-912151	H. K. Acharya & Company, Ahmedabad / Isha Snacks Pvt. Ltd., Ahmedabad V/s R. K. Dewan & Co., Mumbai / Parle Products Pvt. Ltd., Mumbai	11.00 a.m.
6.	3435090/05	Opp. No. AMD-980116	Atul Kumar Sahuwala, Sri Ganganagar / Winvet Pharma Pvt. Ltd., Sri Ganganagar V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.

7.	3174739/05	Opp. No. AMD-976841	K. C. Patel & Co., Ahmedabad / M/s. Dew Care Concept Pvt. Ltd., Ahmedabad V/s Tablets (India) Limited, Chennai	11.00 a.m.
8.	3174739/05	Opp. No. AMD-980982	K. C. Patel & Co., Ahmedabad / M/s. Dew Care Concept Pvt. Ltd., Ahmedabad V/s V. Ravi, Chennai / Microlabs Limited, Bangalore	11.00 a.m.
9.	3870961/29	Opp. No. AMD-962113	H. K. Acharya & Company, Ahmedabad / Sharma Vishwas Arunkumar, Ahmedabad V/s Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / Bunge India Private Limited, Mumbai	11.00 a.m.
10.	3170044/07	Opp. No. AMD-907729	Navdeep & Associates, Ahmedabad / Shri Rohit Devjibhai Moliya, Rajkot V/s T. C. Patel & Co., Ahmedabad / Vijay Enterprise, Rajkot	11.00 a.m.
11.	3922743/32	Opp. No. AMD-969702	Radio Foods & Beverages LLP, Ahmedabad V/s Lall & Sethi, New Delhi	02.15 p.m.
12.	3581024/07	Opp. No. AMD-909429	K. C. Patel & Co., Ahmedabad / Pankajbhai K. Patel, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Meghmani Organics Ltd., Ahmedabad	02.15 p.m.
13.	3953347/05	Opp. No. AMD-974490	Omni Lifesciences Pvt. Ltd., Vadodara V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	02.15 p.m.

14.	3209561/14	Opp. No. AMD-981435	Kalpesh Govindbhai Lunagariya, Rajkot V/s P. K. Arora, Agra / M/s. Raj Abhushan Bhandar, Agra	02.15 p.m.
15.	2825786/21	Opp. No. AMD-929206	Rajeev Jain, Jaipur / Krishan Kumar Rawat, Jaipur V/s Anand & Anand, New Delhi	02.15 p.m.
16.	3508987/09	Opp. No. AMD-897780	Parker & Parker Co. LLP, Ahmedabad / Orange Technolab Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Company, Ahmedabad / Matrix Comsec Private Limited, Vadodara	02.15 p.m.
17.	2991941/09	Opp. No. AMD-910617	Mr. Mayur S. Patel, Vadodara / Lall Lahiri & Salhotra, Haryana V/s Anand & Anand, New Delhi	02.15 p.m.
18.	2763172/34	Opp. No. AMD-891722	Kirankumar J. Jasani Advocate, Rajkot / Devendrabhai Purushottamdas Dholakia, Bhavnagar V/s Navdeep & Associates, Ahmedabad / M/s. Ranchhoddas Zinabhai Dholakia, Bhavnagar	02.15 p.m.
19.	2763173/34	Opp. No. AMD-891723	Kirankumar J. Jasani Advocate, Rajkot / Devendrabhai Purushottamdas Dholakia, Bhavnagar V/s Navdeep & Associates, Ahmedabad / M/s. Ranchhoddas Zinabhai Dholakia, Bhavnagar	02.15 p.m.
20.	2651871/35	Opp. No. AMD-912045	G. S. Rijhwani & Co., Mumbai / Mrs. Sameera Shameer Panjwani, Valsad V/s Rao & Rao, Secunderabad / Vishal Food Products, Hyderabad	02.15 p.m.

21.	2189253/11	Opp. No. AMD-917406	Chirag A. Shah Advocate, Ahmedabad / Mr. Chandanmal M. Jain, Ahmedabad V/s P. K. Arora, Agra / Rajguru Steel House, Chennai	02.15 p.m.
22.	1785557/30	Rect. No. AMD-261782	Delhi Registration Service, Delhi / Sh. Mahendra Kumar Garg, Ajmer V/s G. D. Bansal & Associates, Jaipur / Shree Tea Traders, Nasirabad	02.15 p.m.
23.	2791030/05	Opp. No. AMD-924892	Gaurav Soni Advocate, Ahmedabad / West Coast Pharmaceuticals Works Limited, Ahmedabad V/s Karthikeyan N. Chennai / Olympus Therapeutics Pvt. Ltd., Chennai	02.15 p.m.
24.	2722419/05	Opp. No. AMD-940442	K. C. Patel & Co., Ahmedabad / Generation Next Healthcare, Ajmer V/s M/s. V. A. Associates, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
